

controlled fertilizers, exemption from customs duty on imported capital goods revival of development rebate and other tax concessions, etc., have been asked for.

Proposal to set up five fertilizer plants with foreign collaboration

1292. SHRI BIREN DUTTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any proposal to set up five fertiliser plants in the country in collaboration with foreign countries; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). No foreign collaboration is presently envisaged in our fertilizer programme in terms of equity participation and external assistance in this programme is limited to the financing of supplies and services which are not available in the country. Five projects are proposed to be set up in the public sector at Mathura, Panipat, Bhatinda, Paradeep and Trombay. Each of the inland locations plant would have a capacity of 900 tonnes per day of ammonia and about 1500 tonnes per day of urea. The coastal plants may be considered with larger plant capacities including facilities for production of complex fertilizers.

Strike by employees of the coromandel Fertilizers, Visakhapatnam

1293. SHRI BIREN DUTTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether all the employees of the Coromandel Fertilisers, Visakhapatnam were on strike for more than a month recently;

(b) if so, the reasons for the strike; and

(c) the steps taken by Government to redress the grievances of the workers?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). According to information received from the company, the non-supervisory technical/labour employees resorted to strike from 20-8-1973 to 23-9-1973 to press their demand for payment of 20 per cent *ex-gratia* for 1972 and immediate job evaluation. The strike was called off unconditionally from 23-9-1973. The job evaluation has since been completed by the management and implemented with effect from 1-10-1973. The other demands are to be discussed by the management shortly with the Employees' Union.

पांचवीं पंचवर्षीय योजना में बाणसागर परियोजना का सम्मिलित किया जाना

1294. श्री शंकर बयाल सिंह : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पांचवीं पंचवर्षीय योजना में बाणसागर परियोजना सम्मिलित करने का कोई निर्णय किया है ;

(ख) यदि हां, तो उसका विवरण क्या है ;

(ग) क्या इस सम्बन्ध में केन्द्रीय सरकार को बिहार से कोई विरोध पत्र प्राप्त हुआ है; और

(घ) यदि हां, तो उसका सारांश क्या है और इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की जा रही है ?

सिंचाई और विद्युत मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : (क) से (घ), मध्य प्रदेश द्वारा 1969 में प्रस्तावित